

and plains of Manipur including Chakpas and Kabnis has been taken up by the Anthropological Department?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Lamgang and Chiru.

(b) Yes, as stated in (a) above.

राजस्थान में तस्कर का व्यापार

३११५. श्री प० सा० बाबूपाल : क्या जिले मंत्री यह बताने की कृपा करेंगे कि राजस्थान के जिला श्री गंगानगर में तस्कर व्यापारियों से चोरी-छिपे लाया गया कितना सोना १९५८ में अब तक पकड़ा जा चुका है ?

जिले मंत्री (श्री मोरारज देसाई) : राजस्थान के श्री गंगानगर जिले में १९५८ में (३१ मार्च तक) चोरी-छिपे लाया गया लगभग ७३४ तोला सोना पकड़ा गया ।

#### Unemployment in Laccadive Islands

3116. Dr. K. B. Menon: Will the Minister of Home Affairs be pleased to state:

(a) the number of educated unemployed in Laccadive islands;

(b) the number of residents of the islands who are employed in the office of the Administrator?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) There is not a single unemployed matriculate in the islands.

(b) Nil, this is because the Administrator required experienced hands for organising a new office and such persons were not available among the islanders. However a number of them are employed at various jobs in the islands.

#### Public Schools

3117. Shri Hem Raj: Will the Minister of Education be pleased to state:

(a) the amounts of grants given to the different public schools during the

years 1956-57 and 1957-58, school-wise; and

(b) the amount of grant proposed to be given during 1958-59?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 90.]

#### History of Freedom Movement

3118. Shri Ham Raj: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) which of the States have supplied all the available material for the compilation of the History of the Freedom Movement; and

(b) the progress made so far in this direction with regard to other States, State-wise?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) All available material has been supplied by State Government of Orissa and Madras, the Union Territories of Delhi, Himachal Pradesh and Manipur and the former States of Madhya Pradesh, Vindhya Pradesh, Hyderabad, Coorg and Ajmer.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 91.]

#### RE: MOTION FOR ADJOURNMENT

Mr. Speaker: Now, papers to be laid on the Table.

Shri Khadikar (Ahmednagar): May I make a small submission? I had sent in an adjournment motion regarding Sheikh Abdullah's arrest.

Mr. Speaker: I have disallowed it already. I have already intimated to the hon. Member that I have disallowed it, and I am not giving my consent to it.

Shri Khadikar: Shall I be allowed to make a small submission?